



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP No. 153/2019
in
OA No. 2762/2018**

New Delhi, this the 17th day of January, 2020

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

1. Ajit Mahto, aged 42 years
S/o Sh. Malik Mahto
Working as Investigator Gr. I,
Posted in Directorate General, AIR,
New Delhi.
R/o H. No. 5, Gali No. 12B, OM Nagar, Meethapur,
Badarpur, New Delhi-44
2. Sudhanshu Shekhar, aged 51 Years
S/o Sh. P. P. Singh
Working as Investigator Gr. I,
Posted in the office of DG, Doordarsan, New Delhi.
R/o F4/11, 1st Floor, Model Town-II, Delhi-9
3. Dinakar Yadav, Aged 51 Years
S/o Sh. Yashwant Yadav
Working as Investigator Gr. I,
Posted in the office of AIR, Panaji
R/o H. No. 5/207/GN, SRS Bhavan Verem,
Bardez-Goa, 403114
4. Santosh Kumar, aged 50 years
S/o Sh. P. Balakrishnan,
Working as Investigator Gr. I,
Posted in the of office of AIR, Thiruvananthanpuram
R/o Chithrakailas, Edakkad South,
Kadampanad(P.O),
PO-Kollam Distt. Kerela – 6915552



5. SaibhaMajhi, aged 54 years,
S/o Late Sh. JadzeMajhe
Working as Investigator Gr. I,
Posted in the office of AIR, Raipur
r/o Kukudimunid, Gorumaisani, Mayurbhanj, Orisah.
6. Anil Kumar Mandi, aged 46 Years,
S/o Sh. Subhash Ch. Mandi,
Working as Investigator Gr. I,
Posted in the office of AIR, Ranchi.
R/o AIR Colony, CD/C-2, Kathiand, Ratu, Ranchi.
7. Deepak Kumar Sachdeva, Aged 48 years
S/o Haveli Ram Sachdeva
Working as Investigator Gr. I,
Posted in the office of AIR, Bhopal
R/o 62, C-1, Park View Kolar Road, Bhopal- 462042
8. Pradip Kumar Das, aged 53 years,
S/o Late Sh. Phanidhar Das,
Working as Investigator Gr. I,
Posted in All India Radio
r/o Block B, 3rd Floor, Royal Heritage,
Radhanagar, Chahchal, VIP Road, Sixmile,
Khanapara, Guwahati- 781022
...Applicant

(By Advocate: Sh. Yogesh Sharma)

Versus

1. Sh. Amit Khare,
Secretary,
Ministry of Information and Broadcasting,
Govt. of India, Shastri Bhawan, new Delhi-1
2. Sh. Shashi Shekhar Vempati,
Chief Executive Officer,
Prasar Bharti, Prasar Bharti House,
Tower-C, Copernicus Marg, Mandi House,

New Delhi-1



Sh. F. Sheheryar
Director General,
All India Radio, Akashwani Bhawan,
Parliament Bhawan, New Delhi-1

4. Smt. Supriya Sahu,
Director General
Doordarshan, DoordarsanBhawan
Tower 'A' Copernicus Marg, New Delhi-1

...Respondents

(By Advocate : Sh. S. M. Arif)

ORDER (ORAL)

BY HON'BLE MR. PRADEEP KUMAR, MEMBER (A):

1. The applicants herein working as Inspector Grade-I under Director General, All India Radio, New Delhi. They preferred OA No. 2762/2018 pleaded that their promotions have not been taken place and the reason was non-availability of the Recruitment Rules. OA was disposed of vide orders dated 15.10.2018 with the following directions:-

"4. However, in view of the submissions made by applicants' counsel and in view of the observations made by the respondents themselves in the speaking order dated 25.05.2018, we dispose of the instant OA without going into the merits of the case by directing the respondents to take a final view on the claims for framing/amendment of recruitment rules, of the applicants, within



four months from the date of receipt of a certified copy of this order, in accordance with law."

2. Since orders were not complied with, the applicants preferred the CP No. 153/2019. The applicants have submitted a compliance affidavit on 05.07.2019 followed by another compliance on 24.09.2019 and thereafter final compliance affidavit on 18.12.2019.
3. It is brought out that relevant Recruitment Rules have since been notified in the Gazette of India on 21.11.2019. The applicants have taken note of the same and have no pending grievance in respect of same. The applicant only mentioned that now the respondents should take necessary action for promotion.
4. Matter has been heard. Learned counsel Sh. Yogesh Sharma represented the applicants and learned counsel Sh. S. M. Arif represented the respondents.

5. Since the directions in the OA have already been complied with by the respondents and Recruitment

Rules notified on 21.11.2019, nothing survives in the CP.

CP stands closed. Notices are discharged.



(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

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